

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO. 495**

**TO BE ANSWERED ON FRIDAY, THE 20TH JULY, 2018
ASHADHA 29, 1940 (SAKA)**

Prevention of Money Laundering Act

495. SHRI P. NAGARAJAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is in the process of making amendments to the Prevention of Money Laundering Act (PMLA); and
- (b) if so, the details thereof and the reasons therefor?

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a) No such proposal is currently under consideration of the Government.
- (b) Not applicable.